

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 176 of 2009 &
I.A. Nos. 296 & 301 of 2009**

Dated: 11th March, 2010

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member

**Bangalore Electricity supply Co. Ltd.
Versus**

... Appellant (s)

Davangiri Sugar Co. Ltd. & Anr.

... Respondent (s)

Counsel for the Appellant (s) : Mr. S. Sriranga

Counsel for the Respondent (s) : Mr. Ravi Shankar Prasad, Sr. Adv.
Mr. B. Prabhu S. Pali, Sr. Adv. with
Mr. Prabhuling Navadgi, Mr. Rajesh Mahale &
for R.1

ORDER

Heard Mr. Ravi Shankar Prasad, the learned Senior Counsel for
the Respondent.

Post the matter on **19.03.2010** for further submissions of the
Appellant.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**